

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 479 OF 2006

Monday, this the 23rd day of November, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

Ajithakumar O.R.,
S.U.P.W. Teacher, Kendriya Vidyalaya No.2,
Naval Base, Kochi - 682 004, Residing at
Oravanthuruthi House, Methala P.O.,
Kodungallur, Thrissur – 680 669.

... Applicant

(By Advocate Mr. K.P. Dandapani, Sr.)

versus

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area, Saheed Jeet
Singh Marg, New Delhi - 110 016.

2. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, IIT Campus,
Chennai – 600 003.

3. The Principal, Kendriya Vidyalaya No.2,
Naval Base, Kochi – 682 004.

... Respondents

(By Advocate M/s. Iyer & Iyer)

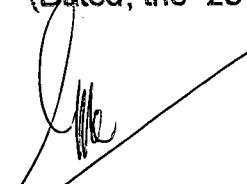
The application having been heard on 23.11.2009, the Tribunal on the same day delivered the following:

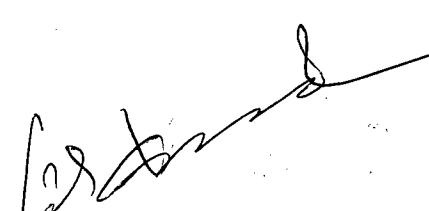
ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Learned counsel for the applicant submitted Order No.F.14-Tr(Sur) (MSC(WETR)/06-07/KVS(CHER)/42032 dated 19.02.2007 passed by the respondent Department which has been taken on record. This O.A. has therefore become infructuous. Accordingly, this O.A. is closed.

(Dated, the 23rd November, 2009.)


K. GEORGE JOSEPH
ADMINISTRATIVE MEMBER
rkr


Dr. K.B.S. RAJAN
JUDICIAL MEMBER